



CAUSE LIST OF A BENCH FOR 02-DECEMBER-2024 (MONDAY)
BEFORE HON'BLE S.S.VISWANETHRA RAVI , JUDICIAL MEMBER
BEFORE HON'BLE JAGADISH, ACCOUNTANT MEMBER
IN COURT ROOM 3

02

Srl	Appeal Number	Assmt. Ye	Assessee Name	Counsel	Remarks
1	ITA 638/CHNY/2023	2010-11	[D] SHRI NARAYANASAMY GUNASEKAR	T.Vasudevan	
2	ITA 2291/CHNY/2024	2020-21	[D] ARUNAI MOTOR FINANCE		
3	ITA 2280/CHNY/2024	2013-14	[A] MELONGOS INDIA PVT. LTD.	S.Sridhar	
4	ITA 2281/CHNY/2024	2013-14	[A] MELONGOS INDIA PVT. LTD.	S.Sridhar	
5	ITA 2282/CHNY/2024	2014-15	[A] MELONGOS INDIA PVT. LTD.	S.Sridhar	
6	ITA 2283/CHNY/2024	2015-16	[A] MELONGOS INDIA PVT. LTD.	S.Sridhar	
7	ITA 2284/CHNY/2024	2015-16	[A] MELONGOS INDIA PVT. LTD.	S.Sridhar	
8	ITA 1157/CHNY/2019	2010-11	[A] L&T THALES TECHNOLOGY SERVICES PRIVATE LIMITED (RM)		
9	ITA 2275/CHNY/2024	2013-14	[A] AMARAVATI AGRO LTD.	K.Balasubramanian	
10	ITA 2279/CHNY/2024	2011-12	[A] BALAKRISHNAN RAMANATHAN (SMC)		
11	ITA 2286/CHNY/2024	2013-14	[A] PSB CONSTRUCTIONS		
12	ITA 2287/CHNY/2024	2014-15	[A] PSB CONSTRUCTIONS		
13	ITA 2288/CHNY/2024	2015-16	[A] PSB CONSTRUCTIONS		

The Link for Hybrid Hearing is : https://meet1363.webex.com/meet/COURT_ROOM_3

21/11/24
सहायक पंजीकार
Assistant Registrar
आयकर अपीलीय अधिकरण, चेन्नई पीठ, चेन्नई
Income Tax Appellate Tribunal,
Chennai Benches, Chennai



CAUSE LIST OF A BENCH FOR 03-DECEMBER-2024 (TUESDAY)
BEFORE HON'BLE S.S.VISWANETHRA RAVI , JUDICIAL MEMBER
BEFORE HON'BLE JAGADISH, ACCOUNTANT MEMBER
IN COURT ROOM 3

03

Srl	Appeal Number	ssmt. Yea	Assessee Name	Counsel	Remarks
1	ITA 2794/CHNY/2019	2016-17	[A] TAMILNADU TRANSMISSION CORPORATION LTD.	R.Vijayaraghavan	
2	ITA 2040/CHNY/2024	2016-17	[A]-M/S. TAMILNADU TRANSMISSION CORPN. LTD.	R.Vijayaraghavan	
3	BMA 4/CHNY/2024	2017-18	[A] PERIASAMY RAMESH RAJAH	R.Vijayaraghavan	
4	BMA 5/CHNY/2024	2017-18	[A] PERIASAMY REMESH RAJAH	R.Vijayaraghavan	
5	BMA 6/CHNY/2024	2017-18	[A] PERIASAMY RAMESH RAJAH	R.Vijayaraghavan	
6	ITA 689/CHNY/2023	2018-19	[A] YASHPAL SHARMA	D.Anand	
7	ITA 690/CHNY/2023	2019-20	[A] YASHPAL SHARMA	D.Anand	
8	ITA 691/CHNY/2023	2020-21	[A] YASHPAL SHARMA		
9	ITA 1631/CHNY/2024	2018-19	[A] M/S.MAHOGANY LOGISTICS SERVICES PVT. LTD.		
10	ITA 2296/CHNY/2024	2017-18	[D] PRUDENTIAL SUGAR CORPORATION LTD		
11	ITA 2298/CHNY/2024	2018-19	[D] PRUDENTIAL SUGAR CORPORATION LTD		
12	ITA 1404/CHNY/2023	2015-16	[A] M/S. INDO NATIONAL LIMITED	R.Vijayaraghavan	
13	ITA 1405/CHNY/2023	2016-17	[A] M/S. INDO NATIONAL LIMITED	R.Vijayaraghavan	
14	ITA 2210/CHNY/2024	2016-17	[A] SHREE COIMBATORE GUJARAT SAMAJ		
15	ITA 2292/CHNY/2024	2020-21	[D] V N S FINANCE		
16	ITA 2293/CHNY/2024	2022-23	[A] M/S. BASF CATALYSTS INDIA PVT. LTD.		
17	ITA 2294/CHNY/2024	2020-202	[A] ORBINOX INDIA PRIVATE LIMITED		
18	ITA 2295/CHNY/2024	2017-18	[D] VENKATARAMAN RAVINDRAN		
19	ITA 2299/CHNY/2024	2016-17	[A] NO.8729 KEELVANI PRIMARY AGRICULTURAL COOPERATIVE CREDIT SOCIETY		
20	ITA 2300/CHNY/2024	2012-13	[A] ASHOK AGARWAL REPRESENTED BY LEGAL HEIR SIDHART AGARWAL (SMC)		

The Link for Hybrid Hearing is : https://meet1363.webex.com/meet/COURT_ROOM_3


सहायक पंजीकार
Assistant Registrar
आयकर अपीलीय अधिकरण, चेन्नई पीठ, चेन्नई
Income Tax Appellate Tribunal,
Chennai Benches, Chennai



INCOME TAX APPELLATE TRIBUNAL, CHENNAI

CAUSE LIST OF A BENCH FOR 03-DECEMBER-2024 (TUESDAY)

BEFORE HON'BLE ABY T VARKEY, JUDICIAL MEMBER

BEFORE HON'BLE JAGADISH, ACCOUNTANT MEMBER

IN COURT ROOM 2 (PART HEARD)

04

Srl	Appeal Number	Assmt. Ye	Assessee Name	Counsel	Remarks
1	ITA 2220/CHNY/2024	2016-17	[D] JAGANNATHAN SEKAT	R. Venkata Raman	
2	ITA 2232/CHNY/2024	2016-17	[D] JSR INFRA DEVELOPERS PRIVATE LIMITED	R. Venkata Raman	

The Link for Hybrid Hearing is https://meet1385.webex.com/meet/COURT_ROOM_2



INCOME TAX APPELLATE TRIBUNAL, CHENNAI

CAUSE LIST OF A BENCH FOR 03-DECEMBER-2024 (TUESDAY)

BEFORE HON'BLE S.S.VISWANETHRA RAVI , JUDICIAL MEMBER

BEFORE HON'BLE JAGADISH, ACCOUNTANT MEMBER

IN COURT ROOM 3 (PART HEARD)

Srl	Appeal Number	Assmt. Ye	Assessee Name	Counsel	Remarks
1	ITA 2202/CHNY/2024	2016-17	[A] COGNIZANT TECHNOLOGY SOLUTIONS INDIA	N.V.Balaji	
2	ITA 2204/CHNY/2024	2017-18	[A] COGNIZANT TECHNOLOGY SOLUTIONS INDIA	N.V.Balaji	
3	ITA 2212/CHNY/2024	2015-16	[A] COGNIZANT TECHNOLOGY SOLUTIONS INDIA	N.V.Balaji	
4	ITA 2214/CHNY/2024	2018-19	[A] COGNIZANT TECHNOLOGY SOLUTIONS INDIA	N.V.Balaji	
5	SA 65/CHNY/2024	2016-17	[A] COGNIZANT TECHNOLOGY SOLUTIONS INDIA	N.V.Balaji	
6	SA 66/CHNY/2024	2016-17	[A] COGNIZANT TECHNOLOGY SOLUTIONS INDIA	N.V.Balaji	
7	SA 67/CHNY/2024	2017-18	[A] COGNIZANT TECHNOLOGY SOLUTIONS INDIA	N.V.Balaji	
8	SA 68/CHNY/2024	2017-18	[A] COGNIZANT TECHNOLOGY SOLUTIONS INDIA	N.V.Balaji	
9	SA 69/CHNY/2024	2017-18	[A] COGNIZANT TECHNOLOGY SOLUTIONS INDIA	N.V.Balaji	
10	SA 70/CHNY/2024	2021-22	[A] COGNIZANT TECHNOLOGY SOLUTIONS INDIA	N.V.Balaji	
11	SA 71/CHNY/2024	2015-16	[A] COGNIZANT TECHNOLOGY SOLUTIONS INDIA	N.V.Balaji	
12	SA 72/CHNY/2024	2015-16	[A] COGNIZANT TECHNOLOGY SOLUTIONS INDIA	N.V.Balaji	
13	SA 73/CHNY/2024	2018-19	[A] COGNIZANT TECHNOLOGY SOLUTIONS INDIA	N.V.Balaji	
14	SA 74/CHNY/2024	2018-19	[A] COGNIZANT TECHNOLOGY SOLUTIONS INDIA	N.V.Balaji	
15	SA 75/CHNY/2024	2019-20	[A] COGNIZANT TECHNOLOGY SOLUTIONS INDIA	N.V.Balaji	

The Link for Hybrid Hearing is : https://meet1363.webex.com/meet/COURT_ROOM_3

2 (9/12/24)

सहायक पंजीकार
Assistant Registrar

आयकर अपीलीय अधिकरण, चेन्नई पीठ, चेन्नई
Income Tax Appellate Tribunal,
Chennai Benches, Chennai

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CAUSE LIST OF A BENCH FOR 04-DECEMBER-2024 (WEDNESDAY)
BEFORE HON'BLE S.S.VISWANETHRA RAVI , JUDICIAL MEMBER
BEFORE HON'BLE JAGADISH, ACCOUNTANT MEMBER
IN COURT ROOM 3

(05)

Srl	Appeal Number	Assmt. Ye	Assessee Name	Counsel	Remarks
1	ITA 1244/CHNY/2023	2018-19	[A] KPR MILL LIMITED	S.Sridhar	
2	ITA 1559/CHNY/2024	2017-18	[A] ARTHI BALIGA	Ravi Kannan	
3	ITA 292/CHNY/2024	2015-16	[A] NARAYANASWAMY MUTHUNARAYANAN	Ravi Kannan	
4	ITA 293/CHNY/2024	2016-17	[A] NARAYANASWAMY MUTHUNARAYANAN	Ravi Kannan	
5	ITA 294/CHNY/2024	2017-18	[A] NARAYANASWAMY MUTHUNARAYANAN	Ravi Kannan	
6	ITA 295/CHNY/2024	2020-21	[A] NARAYANASWAMY MUTHUNARAYANAN	Ravi Kannan	
7	ITA 296/CHNY/2024	2021-22	[A] NARAYANASWAMY MUTHUNARAYANAN	Ravi Kannan	
8	ITA 2278/CHNY/2024	2017-18	[A] ALLIANCE BROADCASTING PVT. LTD.	Ravi Kannan	
9	ITA 17/CHNY/2018	2014-15	[D] J-ARK LOGISTICS PVT. LTD. (FORMERLY KNOWN AS TAEWOONG LOGISTICS PVT LTD.)		
10	CO 116/CHNY/2018	2014-15	[A] J-ARK LOGISTICS PVT. LTD. (FORMERLY KNOWN AS TAEWOONG LOGISTICS PVT LTD)		
11	ITA 1408/CHNY/2023	2017-18	[A] ABIRAKHAM RAJASEKAR		
12	ITA 1409/CHNY/2023	2018-19	[A] ABIRAKHAM RAJASEKAR		
13	ITA 1410/CHNY/2023	2019-202	[A] ABIRAKHAM RAJASEKAR		
14	ITA 288/CHNY/2024	2017-18	[D] AMBATTUR CONSTRUCTIONS PRIVATE LIMITED	T.Banusekar	
15	CO 47/CHNY/2024	2017-18	[A] AMBATTUR CONSTRUCTIONS PRIVATE LIMITED	T.Banusekar	
16	ITA 1579/CHNY/2024	2017-18	[A] MRS. INDIRA (SMC)	T.Sandhyarthi	

The Link for Hybrid Hearing is : https://meet1363.webex.com/meet/COURT_ROOM_3



INCOME TAX APPELLATE TRIBUNAL, CHENNAI
CAUSE LIST OF "A" BENCH FOR 04-DECEMBER-2024 (WEDNESDAY)
BEFORE HON'BLE ABY T VARKEY, JUDICIAL MEMBER
BEFORE HON'BLE AMITABH SHUKLA, ACCOUNTANT MEMBER
IN COURT ROOM 2 (FOR CLARIFICATION)

Srl	Appeal Number	Assmt. Ye	Assessee Name	Counsel	Remarks
1	ITA 1624/CHNY/2024	2015-16	[A] M/S.COASTAL ENERGEN PVT. LTD.	B.Ramakrishnan	

The Link for Hybrid Hearing is https://meet1385.webex.com/meet/COURT_ROOM_2

(2/mb)
सहायक पंजीकार
Assistant Registrar
आयकर अपीलीय अधिकरण, चेन्नई पीठ, चेन्नई
Income Tax Appellate Tribunal,
Chennai Benches, Chennai



CAUSE LIST OF A BENCH FOR 05-DECEMBER-2024 (THURSDAY)
BEFORE HON'BLE S.S.VISWANETHRA RAVI , JUDICIAL MEMBER
BEFORE HON'BLE JAGADISH, ACCOUNTANT MEMBER
IN COURT ROOM 3

06

Srl	Appeal Number	Assmt. Ye	Assessee Name	Counsel	Remarks
1	ITA 1602/CHNY/2024	2015-16	[A] M/S.SUN LAND PROPERTIES PVT. LTD. (SMC)	B.Ramakrishnan	
2	ITA 411/CHNY/2024	2018-19	[A] TARACHAND RAJENDRA KUMAR SHAH	D.Anand	
3	ITA 477/CHNY/2024	2015-16	[A] ARUSUVAI FOOD PROCESSORS PVT LTD	D.Anand	
4	ITA 478/CHNY/2024	2016-17	[A] ARUSUVAI FOOD PROCESSORS PVT LTD	D.Anand	
5	ITA 479/CHNY/2024	2016-17	[A] ARUSUVAI FOOD PROCESSORS PVT LTD	D.Anand	
6	ITA 1566/CHNY/2024	2017-18	[A] ARUR MADHESWARAN VIDHYAA (SMC)	D.Anand	
7	ITA 414/CHNY/2024	2011-12	[A] T. SENTHIL KUMAR	N.Quadir Hoseyn	
8	ITA 415/CHNY/2024	2012-13	[A] T. SENTHIL KUMAR	N.Quadir Hoseyn	
9	ITA 416/CHNY/2024	2013-14	[A] T. SENTHIL KUMAR	N.Quadir Hoseyn	
10	ITA 1662/CHNY/2024	2017-18	[D] GANGES INTERNATIONALE PRIVATE LIMITED	S.Sridhar	
11	ITA 1855/CHNY/2024	2017-18	[A] TAM WORLD TRAVEL PVT. LTD.	S.Sridhar	
12	ITA 2183/CHNY/2024	2018-19	[A] SASI ANAND SPINNING MILLS (INDIA) PRIVATE LIMITED	S.Sridhar (Erode)	
13	ITA 2184/CHNY/2024	2020-21	[A] SASI ANAND SPINNING MILLS (INDIA)	S.Sridhar (Erode)	

The Link for Hybrid Hearing is : https://meet1363.webex.com/meet/COURT_ROOM_3



INCOME TAX APPELLATE TRIBUNAL, CHENNAI
CAUSE LIST OF 'A' BENCH FOR 05-DECEMBER-2024 (THURSDAY)
BEFORE HON'BLE ABY T VARKEY, JUDICIAL MEMBER
BEFORE HON'BLE MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER
IN COURT ROOM 2 (CLARIFICATION)

Srl	Appeal Number	Assmt. Ye	Assessee Name	Counsel	Remarks
1	ITA 1428/CHNY/2024	2017-18	[D] SEBCO PROPERTY PRIVATE LIMITED	R.Venkataraman	
2	ITA 1429/CHNY/2024	2018-19	[D] SEBCO PROPERTY PRIVATE LIMITED	R.Venkataraman	
3	ITA 1430/CHNY/2024	2019-20	[D] SEBCO PROPERTY PRIVATE LIMITED	R.Venkataraman	
4	ITA 1431/CHNY/2024	2020-21	[D] SEBCO PROPERTY PRIVATE LIMITED	R.Venkataraman	
5	ITA 1432/CHNY/2024	2021-22	[D] SEBCO PROPERTY PRIVATE LIMITED	R.Venkataraman	
6	ITA 1467/CHNY/2024	2017-18	[A] SEBCO PROPERTY PRIVATE LIMITED	R.Venkataraman	
7	ITA 1468/CHNY/2024	2018-19	[A] SEBCO PROPERTY PRIVATE LIMITED	R.Venkataraman	
8	ITA 1469/CHNY/2024	2019-20	[A] SEBCO PROPERTY PRIVATE LIMITED	R.Venkataraman	
9	ITA 1470/CHNY/2024	2020-21	[A] SEBCO PROPERTY PRIVATE LIMITED	R.Venkataraman	
10	ITA 1471/CHNY/2024	2021-22	[A] SEBCO PROPERTY PRIVATE LIMITED	R.Venkataraman	

The Link for Hybrid Hearing is https://meet1385.webex.com/meet/COURT_ROOM_2

21/11/24
सहायक पंजीकार
Assistant Registrar
आबकर अपीलीय अधिकरण, चेन्नई पीठ, चैन्नई
Income Tax Appellate Tribunal,



12 मार्च 2021 - 15 अगस्त 2023

आयकर अपीलीय अधिकरण, चेन्नै पीठें

INCOME TAX APPELLATE TRIBUNAL, CHENNAI

CAUSE LIST OF B BENCH FOR 02-DECEMBER-2024 (MONDAY)

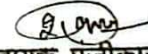
BEFORE HON'BLE SHRI ABY T.VARKEY, JM

AND HON'BLE SHRI AMITABH SHUKLA, AM

IN COURT ROOM 2

Srl	Appeal Number	Assmt.	Assessee Name	Counsel	Remarks
1	ITA 2347/CHNY/2024	2015-16	[A] MURALI KRISHNA YENUGULA	Babu Peram	FOB
2	ITA 2363/CHNY/2024	2017-18	[A] AYYAN FIRE WORKS FACTORY	N.Vijaykuma	
3	SA 79/CHNY/2024	2017-18	[A] AYYAN FIRE WORKS FACTORY	N.Vijaykuma	
4	ITA 2357/CHNY/2024	2019-20	[A] THE PROPERTY ASSOCIATION	G.Baskar	
5	ITA 2358/CHNY/2024	2012-13	[A] UFX VENTURES PVT. LTD.	Kuriach Nova	
6	ITA 2362/CHNY/2024	2018-19	[A] MALINI		
7	ITA 2366/CHNY/2024	2015	[D] CHERAN ENTERPRISES		
8	ITA 2367/CHNY/2024	2015	[D] CHERAN ENTERPRISES		
9	ITA 2370/CHNY/2024	2017-18	[D] CHERAN ENTERPRISES		
10	ITA 2368/CHNY/2024	2018-19	[A] ATS ELGI LIMITED		
11	ITA 2372/CHNY/2024	2017-18	[A] K.G. BOOPATHI (SMC)	M.Karunaka	
12	ITA 2317/CHNY/2024	2019-20	[A] SYS SANTHWANAM	A.M.Ubeidw	
13	ITA 2334/CHNY/2024	2018-19	[A] SALZER EDUCATIONAL MEDI	S.Sridhar,Er.	
14	ITA 2337/CHNY/2024	2017-18	[A] SONY SERPENT EGGS FACT	V.Rajasekar	
15	SA 34/CHNY/2024	2017-18	[A] POLLANGI CHINNAPPAN	A.S.Harihara	
16	ITA 1776/CHNY/2024	2017-18	[A] POLLANGI CHINNAPPAN		
17	ITA 635/CHNY/2024	2015-16	[A] PARTHASARATHI	G.Baskar	
18	ITA 1794/CHNY/2024	2017-17	[A] SYED ABDUL CADER (SMC)		
19	ITA 1782/CHNY/2024	2013-14	[A] DURAISWAMY CHINNADURAI	S.Ramachan	
20	ITA 2349/CHNY/2024	2018-19	[D] RAMAKRISHNA POULTRY P LTD		
21	CO. 75/CHNY/2024	2018-19	[A] RAMAKRISHNA POULTRY P LTD	N.QuadirHo	

The Link for Hybrid Hearing is https://itatchennai.my.webex.com/meet/COURT_ROOM_2


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Income Tax Appellate Tribunal,
Chennai Benches, Chennai



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आज़ादी का
अमृत महोत्सव

12 मार्च 2021 - 15 अगस्त 2023

आयकर अपीलीय अधिकरण, चेन्नै पीठें

INCOME TAX APPELLATE TRIBUNAL, CHENNAI

CAUSE LIST OF B BENCH FOR 03-DECEMBER-2024 (TUESDAY)

BEFORE HON'BLE SHRI ABY T.VARKEY, JM

AND HON'BLE SHRI AMITABH SHUKLA. AM

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IN COURT ROOM 2

Srl	Appeal Number	Assmt.	Assessee Name	Counsel	Remarks
1	ITA 2377/CHNY/2024	2017-18	[A] ASHOK LEYLAND LTD.	R.Vijayaragh	
2	ITA 2379/CHNY/2024	2012-13	[A] ASHOK LEYLAND LTD.		
3	ITA 2380/CHNY/2024	2017-18	[A] SUBBAIAH VAIRAMANI		
4	ITA 2381/CHNY/2024	2018-19	[A] ASCON TRAVEL PVT. LTD.		
5	ITA 2382/CHNY/2024	2019-20	[A] SHIVARAM BHARATHWAJ	V.Ravichand	
6	ITA 2383/CHNY/2024	2011-12	[A] M.N. RANGAMANI		
7	ITA 2393/CHNY/2024	2015-16	[D] AVATHAN SURESH KUMAR		
8	ITA 2394/CHNY/2024	2017-18	[D] AVATHANCHETTIAR		
9	ITA 2312/CHNY/2024	-	[A] KASSAR TRUST		
10	ITA 947/CHNY/2023	2014-15	[A] KARTHICK CHILAKA	S.Sridhar	
11	ITA 1790/CHNY/2024	2016-17	[A] MURUGAMMAI EDUCATION AL	Srinanadhan	
12	ITA 2397/CHNY/2024	2017-18	[A] RAMASAMY SOLAISAMY	M.Abhishek	
13	ITA 1779/CHNY/2024	2017-18	[D] P BHUVANESWARI		
14	ITA 2344/CHNY/2024	2013-14	[A] PALANISAMY JEEVANANTHAM	G.Baskar	
15	ITA 2348/CHNY/2024	2018-19	[D] SUBRAMANIAN PARAMASI VAM		
16	CO. 70/CHNY/2024	2018-19	[A] SUBRAMANIAN PARAMASI VAM	N.V.Balaji	
17	ITA 2350/CHNY/2024	2018-19	[D] KANDASAMY THANGARAJ		

The Link for Hybrid Hearing is https://itatchennai.my.webex.com/meet/COURT_ROOM_2

21/09/24
सहायक पंजीकार
Assistant Registrar
आयकर अपीलीय अधिकरण, चेन्नै
Income Tax Appellate Tribunal,
Chennai Benches, Chennai



12 मार्च 2021 - 15 अगस्त 2023

आयकर अपीलीय अधिकरण, चेन्नै पीठें

INCOME TAX APPELLATE TRIBUNAL, CHENNAI

CAUSE LIST OF B BENCH FOR 04-DECEMBER-2024 (WEDNESDAY)

BEFORE HON'BLE SHRI ABY T.VARKEY, JM

AND HON'BLE SHRI AMITABH SHUKLA, AM

IN COURT ROOM 2

Sri	Appeal Number	Assmt.	Assessee Name	Counsel	Remarks
1	ITA 1667/CHNY/2024	2014-15	[A] D.A.V. EDUCATIONAL TRUST	G.Baskar	
2	ITA 1668/CHNY/2024	2015-16	[A] D.A.V. EDUCATIONAL TRUST		
3	ITA 1669/CHNY/2024	2017-18	[A] D.A.V. EDUCATIONAL TRUST		
4	ITA 1670/CHNY/2024	2018-19	[A] D.A.V. EDUCATIONAL TRUST		
5	ITA 1762/CHNY/2024	2011-12	[D] REJI ABRAHAM		
6	CO 53/CHNY/2024	2011-12	[A] REJI ABRAHAM	S.Sridhar	
7	ITA 2396/CHNY/2024	2020-21	[A] ARULMIGU SIDDHI VINAYAGAR		
8	ITA 2398/CHNY/2024	2013-14	[A] UNITED INDIA INSURANCE CO.	G.Sittaraman	
9	ITA 2399/CHNY/2024	2017-18	[A] JANAKIRAMAN	G.Baskar	
10	ITA 2401/CHNY/2024	2017-18	[A] K.P.CONSTRUCTION	G.Baskar	
11	ITA 2405/CHNY/2024	2020-21	[A] EATON INDIA INNOVATION		
12	ITA 2406/CHNY/2024	2016-17	[D] AVATHAN MARIMUTHU		
13	ITA 2407/CHNY/2024	2017-18	[D] AVATHAN MARIMUTHU		
14	ITA 2408/CHNY/2024	2016-17	[D] SUBRAMANIYAN RAMASAMY		
15	ITA 2409/CHNY/2024	2017-18	[D] SUBRAMANIYAN RAMASAMY		
16	ITA 2311/CHNY/2024	2011-12	[A] KANDASAMY RASU (SMC)		
17	ITA 2325/CHNY/2024	2016-17	[A] DILIP KUMAR AND SONS	S.Sridhar	
18	ITA 2327/CHNY/2024	2012-13	[A] SRI MADHAPPA SIVA		
19	ITA 2329/CHNY/2024	2005-06	[A] BAY FORGE PVT. LTD.	R.Sivaraman	
20	ITA 2331/CHNY/2024	2017-18	[A] MORATTUPALAYAM PRIM ARY	A.Vijayalaks	

The Link for Hybrid Hearing is https://itatchennai.my.webex.com/join/COURT_ROOM_2

सहायक पंजीकार
Assistant Registrar
आयकर अपीलीय अधिकरण, चेन्नई पीठें, चेन्नई
Income Tax Appellate Tribunal,
Chennai Benches. Chennai



12 मार्च 2021 - 15 अगस्त 2023

आयकर अपीलीय अधिकरण, चेन्नै पीठें

INCOME TAX APPELLATE TRIBUNAL, CHENNAI

CAUSE LIST OF B BENCH FOR 05-DECEMBER-2024 (THURSDAY)

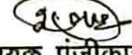
BEFORE HON'BLE SHRI ABY T.VARKEY, JM

AND HON'BLE SHRI AMITABH SHUKLA, AM

IN COURT ROOM 2

Srl	Appeal Number.	Assmt.	Assessee Name	Counsel	Remarks
1	ITA 1811/CHNY/2024	2017-18	[D] GOPU RAJAGOPAL		
2	CO 69/CHNY/2024	2017-18	[A] GOPU RAJAGOPAL (CO)	Vijay Mehta	
3	ITA 2412/CHNY/2024	2020-21	[A] CHITRA JAIKUMAR		
4	ITA 2415/CHNY/2024	2012-13	[A] SRINIVASAN RAJ	S.Sridhar	
5	ITA 2416/CHNY/2024	2018-19	[A] SAPPAHIRE EDUCATIONAL AND	S.Sridhar	
6	ITA 2417/CHNY/2024	2018-19	[A] SAPPAHIRE EDUCATIONAL AND	S.Sridhar	
7	ITA 2424/CHNY/2024	2014-15	[A] MINAL SHROFF		
8	ITA 2425/CHNY/2024	2021-22	[A] SELLAIAH ARUMUGAM	G.Baskar	
9	ITA 2426/CHNY/2024	2017-18	[A] SOUTHERN RAILWAY EMPLO	G.Baskar	
10	ITA 2320/CHNY/2024	2011-12	[D] ARUNCHALAM VEERAAIAH		

The Link for Hybrid Hearing is https://itatchennai.my.webex.com/meet/COURT_ROOM_2


सहायक पंजीकार
Assistant Registrar
आयकर अपीलीय अधिकरण, चेन्नई पीठें, चेन्नई
Income Tax Appellate Tribunal,
Chennai Benches, Chennai



12 मार्च 2021 - 15 अगस्त 2023

आयकर अपीलीय अधिकरण, चेन्नै पीठें

INCOME TAX APPELLATE TRIBUNAL, CHENNAI

PART HEARD CAUSE LIST B BENCH FOR 04-DEC-2024 (WEDNESDAY)

BEFORE HON'BLE SHRI ABY T.VARKEY, JM

AND HON'BLE SHRI AMITABH SHUKLA, AM

IN COURT ROOM 2

Srl	Appeal Number	Assmt.	Assessee Name	Counsel	Remarks
1	ITA 1688/CHNY/2024	2015-16	[D] A S CARGO MOVERS PRIVATE	N.Quadir Ho	
2	ITA 1796/CHNY/2024	2017-18	[D] A S CARGO MOVERS PRIVATE		
3	CO 56/CHNY/2024	2015-16	[A] A S CARGO MOVERS PRIVATE		

The Link for Hybrid Hearing is https://itatchennai.my.webex.com/meet/COURT_ROOM_2

सहायक पंजीकार

Assistant Registrar

आयकर अपीलीय अधिकरण, चेन्नई पीठें, चेन्नई
Income Tax Appellate Tribunal,
Chennai Benches, Chennai



12 मार्च 2021 - 15 अगस्त 2023

आयकर अपीलीय अधिकरण, चेन्नै पीठें
INCOME TAX APPELLATE TRIBUNAL, CHENNAI

12

Before Hon'ble Shri. Manoj Kumar Aggarwal, AM & Hon'ble Shri. Manu Kumar Giri, AM

CAUSE LIST OF C BENCH FOR 02-DECEMBER-2024 (MONDAY) Court Room-4

Srl	Appeal Number	Assmt. Year	Assessee Name	Counsel Name	Remarks
1	ITA 1948/CHNY/2024	2017-18	[D] INTEGRATED SOLUTIONS AND ENTERPRISES		
2	SA 61/CHNY/2024	2012-13	[A] NOCHIPALAYAM KALIAPPAN KANDASAMY	T.BANUSEKAR	
3	ITA 1341/CHNY/2024	2012-13	[A] NOCHIPALAYAM KALIAPPAN KANDASAMY	T.BANUSEKAR	
4	ITA 1943/CHNY/2024	2014-15	[A] ANTHONYMUTHU UDAYAR XAVIER	SRIDHAR.S	
5	ITA 1999/CHNY/2024	2017-18	[A] P. TAMILMANI (SMC)	SRIDHAR.S	
6	ITA 251/CHNY/2024	2017-18	[D] EXCEL MARITIME AND LOGISTICS PRIVATE LIMITED	G.BASKAR	
7	ITA 2584/CHNY/2024	2012-13	[A] S. ARAVIND	T.BANUSEKAR	
8	ITA 2585/CHNY/2024	2013-14	[A] S. ARAVIND	T.BANUSEKAR	
9	ITA 2586/CHNY/2024	2012-13	[A] M. VELUSAMY	T.BANUSEKAR	
10	ITA 2587/CHNY/2024	2013-14	[A] M. VELUSAMY	T.BANUSEKAR	
11	ITA 2588/CHNY/2024	2012-13	[A] PALANISAMY GOUNDER LOGANATHAN	T.BANUSEKAR	
12	ITA 2589/CHNY/2024	2013-14	[A] PALANISAMY GOUNDER LOGANATHAN	T.BANUSEKAR	
13	ITA 2590/CHNY/2024	2012-13	[A] RAMASAMY PALANISAMY	T.BANUSEKAR	
14	ITA 2591/CHNY/2024	2013-14	[A] RAMASAMY PALANISAMY	T.BANUSEKAR	
15	ITA 470/CHNY/2023	2014-15	[A] ROBUST HOTELS LIMITED	SRIDHAR.S	
16	ITA 899/CHNY/2024	2017-18	[A] SAVERY TRANSPORT FINANCE LIMITED	SRIDHAR.S	
17	CO 59/CHNY/2024	2010-11	[A] DAVID GEORGE LAZARUS	VARDHAMAN JAIN	
18	ITA 1071/CHNY/2024	2010-11	[D] DAVID GEORGE LAZARUS	VARDHAMAN JAIN	
19	ITA 1140/CHNY/2024	2017-18	[A] J.K. JEWEL CRAFT	SIVARAMAN.R	
20	ITA 127/CHNY/2024	2011-12	[A] GURU KRISHNANAND CHARITABLE TRUST	SRIDHAR.S	
21	ITA 128/CHNY/2024	2012-13	[A] GURU KRISHNANAND CHARITABLE	SRIDHAR.S	
22	ITA 129/CHNY/2024	2013-14	[A] GURU KRISHNANAND CHARITABLE TRUST	SRIDHAR.S	

The Link for Hybrid Hearing is https://meet1361.webex.com/meet/COURT_ROOM_4

सहायक पंजीकार
Assistant Registrar

आयकर अपीलीय अधिकरण, चेन्नै
Income Tax Appellate Tribunal
Chennai Benches, Chennai



12 मार्च 2021 - 15 अगस्त 2023

आयकर अपीलीय अधिकरण, चेन्नै पीठें

INCOME TAX APPELLATE TRIBUNAL, CHENNAI

(13)

Before Hon'ble Shri. Manoj Kumar Aggarwal, AM & Hon'ble Shri. Manu Kumar Giri, AM

CAUSE LIST OF C BENCH FOR 03-DECEMBER-2024 (TUESDAY) Court Room-4

Srl	Appeal Number	Assmt. Year	Assessee Name	Counsel Name	Remarks
1	ITA 830/CHNY/2022	2010-2011	[D] MS.MEERA ARUN (LEGAL REP OF DR.A.M.ARUN)		
2	ITA 831/CHNY/2022	2011-2012	[D] MS.MEERA ARUN (LEGAL REP OF DR.A.M.ARUN)		
3	ITA 832/CHNY/2022	2012-2013	[D] MS.MEERA ARUN (LEGAL REP OF DR.A.M.ARUN)		
4	ITA 833/CHNY/2022	2013-2014	[D] MS.MEERA ARUN (LEGAL REP OF DR.A.M.ARUN)		
5	ITA 834/CHNY/2022	2014-2015	[D] MS.MEERA ARUN (LEGAL REP OF DR.A.M.ARUN)		
6	ITA 835/CHNY/2022	2015-2016	[D] MS.MEERA ARUN (LEGAL REP OF DR.A.M.ARUN)		
7	ITA 1123/CHNY/2024	2016-17	[A] VMD ENTERPRISES P. LTD.	SRIDHAR.Y	
8	ITA 1967/CHNY/2024	2016-17	[A] M/S. HIND MERCANTILE CORPORATION P. LTD.	HEMA MURALI	
9	ITA 1982/CHNY/2024	2017-18	[D] NEELARAJ VINOTH	G.BASKAR	
10	CO 60/CHNY/2024	2017-18	[A] NEELARAJ VINOTH	G.BASKAR	
11	ITA 2119/CHNY/2024	2017-18	[A] NEELARAJ VINOTH	G.BASKAR	
12	ITA 1214/CHNY/2024	2020-21	[A] KANDAIHA MUTHUKRISHNAN	G.BASKAR	
13	ITA 1995/CHNY/2024	2012-13	[A] SHANMUGASUNDARAM UMASHANKAR	MUTHUABIRAMI	
14	ITA 1996/CHNY/2024	2012-13	[A] SHANMUGASUNDARAM KARTHIKEYAN	MUTHUABIRAMI	
15	ITA 1997/CHNY/2024	2012-13	[A] P.SHANMUGASUNDARAM (HUF)	MUTHUABIRAMI	
16	ITA 2046/CHNY/2024	2016-17	[D] MS PINK CITY EXPRESSWAY PVT LTD		
17	CO 18/CHNY/2024	2015	[A] VELLORE SUBRAMANIAN SARAVANAN		
18	ITA 1132/CHNY/2023	2015	[D] VELLORE SUBRAMANIAN SARAVANAN		
19	ITA 274/CHNY/2024	2017-18	[A] SYEDHUSSAIN SYED ASIF	SATHYA NARAYANAN	

The Link for Hybrid Hearing is https://meet1361.webex.com/meet/COURT_ROOM_4

सहायक पंजीकार
Assistant Registrar
आयकर अपीलीय अधिकरण, चेन्नई पीठें
Income Tax Appellate Tribunal
Chennai Benches, Chennai

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आयकर अपीलीय अधिकरण, चेन्नै पीठें

INCOME TAX APPELLATE TRIBUNAL, CHENNAI

14

Before Hon'ble Shri. Manoj Kumar Aggarwal, AM & Hon'ble Shri. Manu Kumar Giri, AM

CAUSE LIST OF C BENCH FOR 04-DECEMBER-2024 (WEDNESDAY) Court Room-4

Srl	Appeal Number	Assmt. Year	Assessee Name	Counsel Name	Remarks
1	ITA 390/CHNY/2023	2012-13	[A] INDUSTRIAL MINERAL CO, 100%EOU	SRIDHAR.S	
2	ITA 529/CHNY/2023	2012	[D] M/S INDUSTRIAL MINERAL CO., 100% EOU	SRIDHAR.S	
3	ITA 1835/CHNY/2024		[D] CHENNAI PETROLEUM CORPORATION LIMITED	R.VIJAYARAGHAVAN	
4	ITA 1834/CHNY/2024		[A] LATE D KOMALA (REPRESENTED BY LEGAL HEIR D MOHAN) (SMC)	G.SEKAR	
5	ITA 1847/CHNY/2024	2017-18	[A] ASIATIC ENTERPRISES	T.VASUDEVAN	
6	ITA 1885/CHNY/2024	2014-15	[A] SYED ASIM	K.RAVI	
7	ITA 1886/CHNY/2024	2015-16	[A] SYED ASIM	K.RAVI	
8	ITA 1887/CHNY/2024	2016-17	[A] SYED ASIM	K.RAVI	
9	ITA 1888/CHNY/2024	2017-18	[A] SYED ASIM	K.RAVI	
10	ITA 1184/CHNY/2024	2017-18	[A] NAYASUNDARI SUBBANAGOUNDER RAJESHVARRI		
11	ITA 1981/CHNY/2024	2017-18	[A] M/S. PACHIYAMMAN ETHIRAJAMMAL RAJAM MUDALIYANDAN EDUCATIONAL TRUST		

The Link for Hybrid Hearing is https://meet1361.webex.com/meet/COURT_ROOM_4

सहायक पंजीकार
Assistant Registrar
आयकर अपीलीय अधिकरण, चेन्नई
Income Tax Appellate Tribunal,
Chennai Benches, Chennai



आयकर अपील अधिकरण, चेन्नई

12 मार्च 2021 - 15 अगस्त 2023

आयकर अपीलीय अधिकरण, चेन्नई पीठें

INCOME TAX APPELLATE TRIBUNAL, CHENNAI

15

Before Hon'ble Shri. Manoj Kumar Aggarwal, AM & Hon'ble Shri. Manu Kumar Giri, AM

CAUSE LIST OF C BENCH FOR 05-DECEMBER-2024 (THURSDAY) Court Room-4

Srl	Appeal Number	Assmt. Year	Assessee Name	Counsel Name	Remarks
1	ITA 1830/CHNY/2024	2020-21	[A] THIRUVENGADAMUDALIAR RAMALINGAM	SRIDHAR.S	
2	ITA 1840/CHNY/2024	2020-21	[A] CHOCKALIR JAYALAKSHMI	SRIDHAR.S	
3	ITA 1372/CHNY/2024	2010-11	[A] THE GATE OF HOPE CHARITABLE TRUST	MUTHU ABIRAMI	
4	ITA 2006/CHNY/2024	2011-12	[A] THE GATE OF HOPE CHARITABLE TRUST	MUTHU ABIRAMI	
5	ITA 909/CHNY/2024	2014-15	[D] NATIONAL CONTRACTING COMPANY LIMITED	G.BASKAR	
6	ITA 1844/CHNY/2024	2012-13	[A] VISWANATHAN JAYAKUMAR	T.BANUSEKAR	

The Link for Hybrid Hearing is https://meet1361.webex.com/meet/COURT_ROOM_4

21/08/24

सहायक पंजीकार

Assistant Registrar

आयकर अपीलीय अधिकरण, चेन्नई

Income Tax Appellate Tribunal,
Chennai Benches, Chennai

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12 मार्च 2021 - 15 अगस्त 2023

आयकर अपीलीय अधिकरण, चेन्नै पीठें

INCOME TAX APPELLATE TRIBUNAL, CHENNAI

16

Before Hon'ble Shri. S.S.Viswanethra Ravi,JM & Hon'ble Shri.Amitabh Shula, AM

CAUSE LIST OF C BENCH FOR 04-DECEMBER-2024 (WEDNESDAY) Court Room-3

Srl	Appeal Number	Assmt. Year	Assessee Name	Counsel Name	Remarks
1	ITA 1088/CHNY/2024	2012-13	[A] OPG POWER GENERATION PRIVATE LIMITED	V.RAVICHANDRAN	
2	ITA 1089/CHNY/2024	2013-14	[A] OPG POWER GENERATION PRIVATE LIMITED	V.RAVICHANDRAN	
3	ITA 1090/CHNY/2024	2016-17	[A] OPG POWER GENERATION PRIVATE LIMITED	V.RAVICHANDRAN	

The Link for Hybrid Hearing is https://meet1363.webex.com/meet/COURT_ROOM_3

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सहायक पंजीकार

Assistant Registrar

आयकर अपीलीय अधिकरण, चेन्नई पीठें,
Income Tax Appellate Tribunal,
Chennai Benches, Chennai

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आयकर अपील
अपीलीय अधिकरण

12 मार्च 2021 - 15 अगस्त 2023

आयकर अपीलीय अधिकरण, चेन्नै पीठें

(17)

INCOME TAX APPELLATE TRIBUNAL, CHENNAI

Part Heard Before Hon'ble. Shri. Aby. T. Varkey, JM & Hon'ble. Shri. Jagadish, AM

CAUSE LIST OF C BENCH FOR 04-DECEMBER-2024 (WEDNESDAY) COURT ROOM-2

Srl	Appeal Number	Assmt. Year	Assessee Name	Counsel Name	Remarks
1	ITA 59/CHNY/2024	2013-14	[A] PRAKASHCHAND JAIN	S.SRIDHAR	
2	ITA 60/CHNY/2024	2013-14	[A] PRAKASH CHAND JAIN	S.SRIDHAR	
3	ITA 61/CHNY/2024	2014-15	[A] PRAKASHCHAND JAIN	S.SRIDHAR	
4	ITA 62/CHNY/2024	2014-15	[A] PRAKASH CHAND JAIN	S.SRIDHAR	
5	ITA 63/CHNY/2024	2015-16	[A] PRAKASHCHAND JAIN	S.SRIDHAR	
6	ITA 64/CHNY/2024	2015-16	[A] PRAKASHCHAND JAIN	S.SRIDHAR	
7	ITA 65/CHNY/2024	2016-17	[A] PRAKASHCHAND JAIN	S.SRIDHAR	
8	ITA 66/CHNY/2024	2016-17	[A] PRAKASHCHAND JAIN	S.SRIDHAR	
9	ITA 67/CHNY/2024	2017-18	[A] PRAKASHCHAND JAIN	S.SRIDHAR	
10	ITA 68/CHNY/2024	2017-18	[A] PRAKASHCHAND JAIN	S.SRIDHAR	
11	ITA 69/CHNY/2024	2018-19	[A] PRAKASH CHAND JAIN	S.SRIDHAR	
12	ITA 74/CHNY/2024	2019-20	[A] PRAKASH CHAND JAIN	S.SRIDHAR	

The Link for Hybrid Hearing is https://meet1385.webex.com/meet/COURT_ROOM_2

21/06/24
सहायक पंजीकार
Assistant Registrar
आयकर अपीलीय अधिकरण, चेन्नई पीठें
Income Tax Appellate Trib
Chennai Bench, Chennai



आयकर अपीलिय अधिकरण, चेन्नै पीठें
INCOME TAX APPELLATE TRIBUNAL, CHENNAI
CAUSE LIST OF D BENCH FOR 02-DECEMBER-2024 (MONDAY)
BENCH WILL NOT FUNCTION
IN COURT ROOM 1



Srl	Appeal Number	Assmt. Year	Assessee Name	Counsel Name	Remarks
1	IT(TP)A 49/CHNY/2024	2020-21	[A] Groupon Shared Services Pvt. Ltd. (TPC)		Adjudicated to 31/12/2024

(18)
31/12/2024



आयकर अपीलिय अधिकरण, चेन्नै पीठें
INCOME TAX APPELLATE TRIBUNAL, CHENNAI
CAUSE LIST OF D BENCH FOR 03-DECEMBER-2024 (TUESDAY)
BEFORE HON'BLE GEORGE GEORGE.K, VICE PRESIDENT
AND HON'BLE SHRI S R RAGHUNATHA, ACCOUNTANT MEMBER
IN COURT ROOM 1



Srl	Appeal Number	Assmt. Year	Assessee Name	Counsel Name	Remarks
1	IT(TP)A 37/CHNY/2024	020-21	[A] TAKRAF INDIA PRIVATE LIMITED		FOB
2	IT(TP)A 74/CHNY/2022	2015-2016	[D] M/S ANDAVAR OIL COMPANY	Harshvardhan.	
3	ITA 717/CHNY/2023	2014-15	[D] M/S. CATERPILLAR INDIA PVT. LTD	Sharat Rao	
4	ITA 718/CHNY/2023	2016-17	[D] M/S. CATERPILLAR INDIA PVT. LTD	Sharat Rao	
5	IT(TP)A 42/CHNY/2023	2014-15	[A] CATERPILLAR INDIA PRIVATE LIMITED	Sharat Rao	
6	IT(TP)A 43/CHNY/2023	2016-17	[A] CATERPILLAR INDIA PRIVATE LIMITED	Sharat Rao	
7	IT(TP)A 12/CHNY/2024	2015-16	[A] CATERPILLAR INDIA PRIVATE LIMITED Q (TPC)	Sharat Rao	(TPC)
8	ITA 1174/CHNY/2024	2015-16	[D] CATERPILLAR INDIA PRIVATE LIMITED	Sharat Rao	
9	ITA 1984/CHNY/2024	2009-10	[A] JOYSON ANAND ABHISHEK SAFETY SYSTEMS PRIVATE		
10	ITA 2121/CHNY/2024	2009-10	[D] M S. JOYSON ANAND ABHISHEK SAFETY SYSTEMS		
11	ITA 1330/CHNY/2023	2012-13	[A] YCH LOGISTICS INDIA PRIVATE LIMITED	Malvi	
12	ITA 1402/CHNY/2024	2019-20	[A] ASHOK LEYLAND LIMITED	R Vijayaraghavan	
13	IT(TP)A 35/CHNY/2024	2020-21	[A] VALEO INDIA PRIVATE LIMITED	K Parsanna	
14	ITA 2017/CHNY/2024	2020-21	[A] KEYENCE INDIA PRIVATE LIMITED		
15	ITA 2035/CHNY/2024	2012-13	[A] SELLAMUTHU JYOTHI (SMC)		(SMC)

The Link for Hybrid Hearing is https://itatchennai.my.webex.com/meet/COURT_ROOM_1

(2/11/24)
 सहायक पंजीकार
 Assistant Registrar
 आयकर अपीलिय अधिकरण, चेन्नै पीठें,
 Income Tax Appellate Tribunal,
 Chennai Benches, Chennai



आयकर अपीलिय अधिकरण, चेन्नै पीठें

INCOME TAX APPELLATE TRIBUNAL, CHENNAI

CAUSE LIST OF D BENCH FOR 04-DECEMBER-2024 (WEDNESDAY)
BEFORE HON'BLE GEORGE GEORGE.K, VICE PRESIDENT
AND HON'BLE SHRI S R RAGHUNATHA, ACCOUNTANT MEMBER (19)
IN COURT ROOM 1



Srl	Appeal Number	Assmt. Year	Assessee Name	Counsel Name	Remarks
1	IT(TP)A 50/CHNY/2024	2020-21	[A] ZF COMMERCIAL VEHICLE CONTROL SYSTEMS INDIA		(TPC)
2	IT(TP)A 51/CHNY/2024	2020-21	[A] M/S. KOMATSU INDIA PVT. LTD. (TPC)		(TPC)
3	IT(TP)A 60/CHNY/2023	2015-16	[D] BYD INDIA PRIVATE LIMITED	R Sivaraman	

The Link for Hybrid Hearing is https://itatchennai.my.webex.com/meet/COURT_ROOM_1



आयकर अपीलिय अधिकरण, चेन्नै पीठें

INCOME TAX APPELLATE TRIBUNAL, CHENNAI

CAUSE LIST OF D BENCH FOR 05-DECEMBER-2024 (THURSDAY)
BEFORE HON'BLE GEORGE GEORGE.K, VICE PRESIDENT
AND HON'BLE SHRI S R RAGHUNATHA, ACCOUNTANT MEMBER
IN COURT ROOM 1



Srl	Appeal Number	Assmt. Year	Assessee Name	Counsel Name	Remarks
1	IT(TP)A 30/CHNY/2024	2020-21	[A] RENAULT NISSAN AUTOMOTIVE INDIA PVT. LTD.	Sriram Sheshadri	
2	IT(TP)A 31/CHNY/2024	2020-21	[A] DR.AGARWAL'S HEALTH CARE LTD. (TPC)	Sriram Sheshadri	(TPC)
3	IT(TP)A 53/CHNY/2024	2020-21	[A] M/S. ZF RANE AUTOMOTIVE INDIA PRIVATE		(TPC)
4	IT(TP)A 52/CHNY/2024	2020-21	[A] STHAL INDIA PRIVATE LIMITED (TPC)		(TPC)

The Link for Hybrid Hearing is https://itatchennai.my.webex.com/meet/COURT_ROOM_1

(21/11/24)
 सहायक पंजीकार
 Assistant Registrar
 आयकर अपीलिय अधिकरण, चेन्नै पीठें, चेन्नै
 Income Tax Appellate Tribunal,
 Chennai Bench, Chennai